

Demand for an Employment Office at Cochin

3672. SHRI M. M. LAWRENCE:
Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Forward Seamen's Union has demanded the opening of Seamen's registration and employment office at Cochin to cater to the needs of large number of Seamen from Kerala;

(b) whether it is a fact that the Seamen from Kerala are subject to a lot of difficulties, and unnecessary expenses at Bombay because of the lack of facilities at Cochin; and

(c) what is the reason for not opening an employment office in Cochin?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):
(a) Yes, Sir.

(b) No, Sir. As in the case of Seamen from other parts of the country, Seamen from Kerala are also paid rail and bus fare by the Shipping company from their Home Town to the port of engagement after their selection as per National Maritime Board Agreement. Each Seamen selected for a vessel is also paid subsistence allowance from the date he is found fit medically by Company's Doctor to the date of his commencement of wages.

(c) Cochin does not satisfy the conditions required for setting up a separate Seamen's Employment Office viz (i) sufficient number of ships should call at that port (ii) sufficient number of seamen in all categories should be available and (iii) there should be a demand from the shipowners for the supply of crew from that Port.

Eradication of Leprosy from the Country

3673. SHRI HARI NATH MISRA:
Will the Minister of HEALTH be

pleased to refer to the reply given to Unstarred Question No. 483 on the 12th June, 1980 regarding eradication of leprosy from the country and state:

(a) the number of hospitalised patients receiving treatment in Government hospitals/hospitals run by non-official organisation; including those run by voluntary organisations in each State;

(b) the expenditure being incurred per bed in the above mentioned hospitals in each State; and

(c) the number of patients receiving treatment as out-door patients in the above hospitals in each State?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) to (c). The information is being collected from the State Governments and will be laid on the Table of the Sabha.

सवारी गाडियों का बेरी से चलना

3674. श्री मूल चन्द्र डागा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि .

(क) पिछले वर्ष कितनी सवारी गाड़ियां दिल्ली रेलवे स्टेशन पहुंची और वहां से रवाना हुई,

(ख) कितनी गाड़ियां देरी से आई और देरी से रवाना हुई ;

(ग) क्या यह सच है कि गाड़िया पहने के मुकाबले अब ज्यादा देरी से चल रही है ; और

(घ) यदि हा, तो गाड़ियां समय पर चलाने के लिए क्या कदम उठाए जा रहे हैं ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) :
(क) और (ख) . अप्रैल 1979 से मार्च, 1980 तक की अवधि में दिल्ली रेलवे स्टेशन पर 23725 यात्री गाड़ियां पहुंची और वहां से 23725 गाड़ियां रवाना हुईं जिनमें से 10961 यात्री गाड़िया देर से पहुंची और 9358 यात्री गाड़ियां देर से रवाना हुईं ।

(ग) और (घ) : जी, नहीं । इसके अलावा उनके निष्पादन में और अधिक सुधार लाने के प्रयास भी किये जा रहे हैं ।